

\* THE HYDERABAD STATE SUPPLEMENTARY  
APPROPRIATION Act, 1954.

No. VII of 1954.

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**\*THE HYDERABAD STATE SUPPLEMENTARY  
APPROPRIATION ACT, 1954.**

**No. VII OF 1954.**

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1954.*

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1954;

Preamble.

It is hereby enacted as follows:—

1. (1) This act may be called the Hyderabad State Supplementary Appropriation Act, 1954.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in the aggregate to the sum of four crores, twelve lakhs, and forty-six thousand rupees towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1954, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 4,12,46,000 out of the consolidated Fund of the State of Hyderabad for the year 1953-54.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1954.

Appropriation.

SCHEDULE  
(See Sections 2 and 3)

Srl. No.	Services and Purposes	Sums not exceeding		
		Charged on the consolidated Fund	Other expenditure to be met out of the Consolidated Fund	Total
1	2	3	4	5
1	22-Interest on debt & other Obligations ..	22,64,000	..	22,64,000
2	23-Appropriation for Reduction or Avoidence of Debt ..	48,07,000	..	48,07,000
3	25-General Administration ..	8,600	5,52,400	5,61,000
4	29-Police ..	..	6,12,000	6,12,000
5	43-Industries & Supplies ..	..	4,93,000	4,93,000
6	XLI-Receipts from Electricity Schemes—Deduct working expenses ..	..	51,89,000	51,89,000
7	54-Famine ..	..	..	..
	A-Famine Relief ..	..	7,03,000	7,03,000
	B-Relief Fund ..	..	1,74,000	1,74,000
8	54-A-Territorial and Political Pensions ..	..	12,71,000	12,71,000
9	55-A-Commutation of Pensions financed form ordinary Revenues ..	..	4,29,000	4,29,000
	<b>Total Expenditure on Revenue Account ..</b>	<b>70,79,600</b>	<b>94,23,400</b>	<b>1,65,03,000</b>
10	68-Construction of Irrigation, etc ..	..	18,06,000	18,06,000
11	80-A-Capital Outlay on Multi-purpose River Schemes ..	..	1,89,000	1,89,000
12	81-A-Capital Outlay on Electricity Schemes ..	..	9,18,000	9,18,000
13	85-A-Capital Outlay on State Schemes of State Trading ..	..	1,04,51,000	1,04,51,000
14	85-B-Appropriation to the Contingency Fund..	..	1,00,00,000	1,00,00,000
	<b>Total Capital Expenditure outside the Revenue Account ..</b>	<b>..</b>	<b>2,33,64,000</b>	<b>2,33,64,000</b>
15	Repayment of Public Debt ..	13,79,000	..	13,79,000
	<b>Total Disbursements under Debt Heads ..</b>	<b>13,79,000</b>	<b>..</b>	<b>13,79,000</b>
	<b>Grand Total ..</b>	<b>84,58,600</b>	<b>3,27,87,400</b>	<b>4,12,46,000</b>